GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 292 TO BE ANSWERED ON 02ND DECEMBER, 2025

SUSPENDED HOSPITALS UNDER AB-PMJAY

292. SMT. MAUSAM B NOOR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of bills pending under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) as of February 2025;
- (b) the total number of hospitals that have suspended AB-PMJAY scheme, citing pending bills; and
- (c) the list of hospitals that have suspended AB-PMJAY scheme, State wise?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (c): Under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), settlement of claims is an ongoing process and claims are settled by respective State Health Agencies (SHAs). NHA has laid down guidelines for payment of claim to hospitals within 15 days of claims submission for the intra-state hospitals (hospitals located within State) and within 30 days in case of portability claims (hospitals located outside State). Under AB-PMJAY, empanelment and opting out of the scheme by hospitals is entirely voluntary.
